

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(CA)/23(CHE)/2024
Name of Petitioner :
& V T Industrial Corporation Ltd
Name of Respondent :
Section : Sec 272 of CA, 2013

ORDER

Present: Ms. Pushpitha Chandrasekar, Ld. Counsel for Petitioner.
Ms. Nandhini Agarwal, Ld. Counsel for RoC.

Ld. Counsel for the RoC seeks and is granted three weeks time to file report.
Petitioner is directed to file the correct memo of parties within a week from today.

List the Petition for hearing on **18.09.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**